

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL,
NEW DELHI

Room No. 478, 4th Floor,
Hotel Samrat,
Kautilya Marg,
Chanakya Puri,
New Delhi- 110 021

No.6/Judicial/Misc./TDSAT/2023

Dated: 14th September, 2023

NOTICE

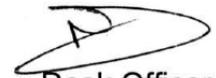
Hon'ble the Chairperson, in consultation with the Telecom Lawyers' Association is pleased to order that the hearing of cases fixed before Hon'ble Tribunal on 21st September, 2023 shall take place through virtual mode.

The matters listed on 22nd September, 2023 before Hon'ble Court No.3 shall also take place through virtual mode.

It is further ordered that the hearing of cases fixed for Amritsar on 22nd September, 2023 before the Hon'ble Tribunal shall take place at the following address:-

“Signature Ballroom (Basement 1), Hotel Courtyard by Marriott 52, Mall Road, Green Avenue, Near Celebration Mall, Amritsar, Punjab ”

The cause list for 22nd September, 2023 can be accessed through the link <https://tdsat.gov.in/Delhi/services/causelistent.php> on the website: tdsat.gov.in.


Desk Officer

To,

1. Telecom Lawyers' Association, TDSAT
2. Registrar –cum-Principal Secretary, TDSAT
3. Registrar, TDSAT
4. PPS /PS to Hon'ble Chairperson and Hon'ble Member-I & II, TDSAT
5. Director, TDSAT
6. Deputy Registrar, TDSAT
7. PPS (Court), TDSAT
8. Notice Board
9. TDSAT Website.

